

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 07-05-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : --

**PETITION NUMBER** : CP(IB)/202(CHE)/2022

**NAME OF THE PETITIONER** : Sripriya Kumar (Liquidator) of  
GB Foods India Trading Pvt Ltd

**NAME OF THE RESPONDENT(S)** : --

**UNDER SECTION** : Sec 59(7) of IBC, 2016 r/w IBBI Reg, 2017  
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**ORDER**

Ld. Counsel Mr.Aneesh G.K. for the Petitioner

In this case certain clarifications were sought during the hearing held on 07.03.2024 and the same has been filed by way of memo vide SR.No.1684 dated 04.04.2024.

**Order Reserved.**

-Sd-  
**RAVICHANDRAN RAMASAMY**  
Member (Technical)

-Sd-  
**JYOTI KUMAR TRIPATHI**  
Member (Judicial)

phk